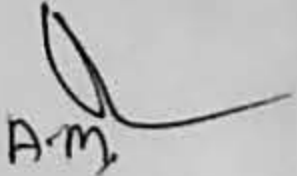
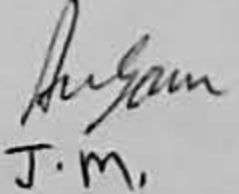


ORDER SHEET

O.A / ~~MA~~ / RA / CP NO. 1204 OF 2002

Applicant/s G. Sharma Respds. UOI & O.S.

Advocate for Applicant/s Sri V. K. Srivastava Advocate for Respondent/s Sri K. P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 27
	<u>15.07.09</u> Hon' Mr. A.K. Gaur, J.M., Hon' Mr. D.C. Lakha, A.M. This matter relates to the year 2002. Learned counsel for the applicant has sent illness slip. It appears that applicant has lost interest in prosecuting this matter. The OA is, therefore, dismissed in default and for non-prosecution.  A.M.  J.M. Ms)	
		Contd. On Sheet No. _____